

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 70 & 71 of 2012

Dated : 30th April, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

NTPC Ltd. Appellant (s)

Versus

CERC & Ors. ... Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. Manoj Kr. Sharma for
Mr. Pradeep Misra for R.2

ORDER

Post the matters for hearing on **17.05.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/ak